

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.A. 217/C-II/2017 in C.P. 99(ND)2013**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2018**

**NAME OF THE COMPANY: Vijay Julka V/s. M/s. Supriya Pharmaceuticals  
Ltd. & Ors**

**SECTION OF THE COMPANIES ACT: 424(3)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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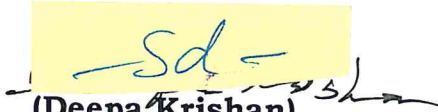
**Present:**

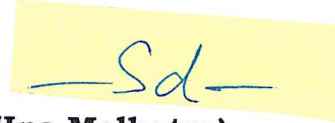
Mr. Sermon Rawat and Mr. Parikshit Goyal, Advocates  
for the petitioner.

Mr. Rahul Sharma and Mr. Yash Patel, Advocates for  
Respondent.

**ORDER**

No time left. Renotify this case on 24.08.2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**